

GOVERNMENT OF INDIA

MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 3605

TO BE ANSWERED ON 21.03.2025

AYUSH Schemes in Mohanlalganj

3605 Shri R K Chaudhary:

Will the Minister of AYUSH be pleased to state:

- (a) whether any specific AYUSH schemes are currently being implemented in Mohanlalganj Parliamentary Constituency and if so, the details thereof;
- (b) whether the Government has ensured the accessibility of AYUSH services to residents of the constituency particularly in rural and underserved areas and if so, the details thereof;
- (c) whether there are any planned projects or initiatives under the AYUSH Ministry that will benefit the local population in terms of healthcare and wellness in the near future and if so, the details thereof; and
- (d) the manner in which the local healthcare providers are being supported and trained in AYUSH practices to better serve the community?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) to (d) Public Health being a State subject, the primary responsibility to ensure the accessibility of Ayush services across the State including Mohanlalganj Parliamentary Constituency particularly in rural and underserved areas lies with the respective State Government. However, the Government of India is implementing Centrally Sponsored Scheme of the National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for the accessibility of Ayush services to the community in terms of healthcare and wellness by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). The Mission *inter-alia* makes provision for the following activities: -

- (i) Operationalization of Ayush Health and Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries and Sub health Centres.
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).

- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
- (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.
- (vii) Ayush Public Health Programmes.
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.

Further, under flexipool component of NAM, there is provision of financial assistance for training and capacity building for teaching staffs, Medical Officers and other paramedical staffs working in the Ayush educational institutions and Ayush hospitals/Dispensaries. In addition to it Ministry of Ayush is also implementing a Central Sector Scheme namely AYURGYAN which is having a provision of financial assistance under the component of Capacity Building & Continuing Medical Education (CME) in Ayush for conducting training program for Ayush personnel.
